

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 16/73(4)/Chd/2017**

Anjali Gupta

Versus

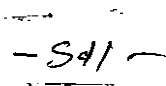
..Petitioner.

M/s Hind Motors Ltd. & Ors.

...Respondents

Present: None

Despite second time pass over none appeared. The instant  
petition is dismissed in default.

  
(Justice R P Nagrath)  
Member (Judicial)

 May 26, 2017  
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